1	2	3	4	5
Eastern Region				
Bihar	200	..	4	204
D.V.C	424	..	10	434
Orissa	39	—	206	245
West Bengal	398	..	5	403
North Eastern Region	45	..	21	66
All India	4629	73	3609	8311

Recommendations of the Bhatt Committee re: Protection of Small Scale Industries

263. SHRI VIJAY KUMAR MALHOTRA: Will the Minister of INDUSTRY be pleased to state:

(a) what were the major recommendations of the Bhatt Committee whose report was submitted to the Government some years ago in respect of protection for small scale industrial sector;

(b) whether a copy of the Bhatt Committee report will be laid on the Table of the House; and

(c) what are Government's views on the major recommendations of the Bhatt Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) The major recommendations of the Bhatt Committee were:—

(1) Enactment of Acts like the Small Industries Development Act; Restricted Partnership Act; Small Industries Reservation Act; Small Ancillary Industries Act; and Public Stores Purchases and Disposals Act.

(2) Promotional or protective legislation in the field of collection of statistics, supply of raw materials and programmes of modernisation; and

(3) Preferential concessions to tiny units particularly in the spheres of sales tax, excise duty, rate of interest and hire-purchase terms.

(b) Copies of the Bhatt Committee Report will be placed on the Table of the House, if necessary, at the appropriate time.

(c) The recommendations of the Bhatt Cammittee are still under active consideration of Government.

Complaints from MPs regarding protection to employees who were allotted vehicles from Central Vehicle Depot, Delhi Cantt.

264. DR. VASANT KUMAR PANDIT: Will the Minister of DEFENCE be pleased to state:

(a) whether he has received complaints from M.Ps in December, 1977 alleging protection to employees who were allotted vehicles on specific conditions of personal use and not meant for sale before 3 years but sold in black market violating rules of allotment by authorities at Central Vehicle Depot. Delhi Cantt. Under pressure from Congress led INTUC Union; and

(b) if so, the points given for inquiry, date of receipt of first complaint, subsequent ones and when inquiry was instituted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) Yes, Sir, a complaint was received.

(b) The point given for inquiry is that the individual resold the vehicle allotted to him within three years of the purchase. The first complaint was received in September 1974 and subsequent complaints on 6th September 1975, 16th April 1976, and 30th September, 1976.

The charge sheet was served on the individual on 14th June 1977 under Central Civil Services (Classification Control and Appeals) Rules. The disciplinary action is in progress.

सरकारी नौकरी में भर्ती के लिए आयु सीमा में वृद्धि

265. **श्री ओम प्रकाश त्यागी :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार है कि संघ लोक सेवा आयोग द्वारा भर्ती के लिए और अन्य सरकारी नौकरियां /सार्वजनिक नियुक्तियों के लिए उम्मीदवारों के लिए स्वीकृत आयु सीमा युक्तिसंगत नहीं है, और ग्रामीण क्षेत्रों के छात्रों के हितों के प्रतिकूल है जहां उचित समय पर शिक्षा के लिए समुचित प्रबन्ध नहीं है ;

(ख) यदि हां, तो क्या सरकार का विचार वर्तमान आयु सीमा में वृद्धि करने का है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (ग) जी नहीं, श्रीमान् । केन्द्रीय सेवाओं / पदों पर भर्ती के लिए आयु सीमा, विभिन्न कारकों और विशेष कर उस सेवा/ पद के लिए अपेक्षित अर्हताओं तथा अनुभव को ध्यान में रखते हुए समय समय पर निर्धारित की जाती है । मूल उद्देश्य यह सुनिश्चित करना होता है कि सरकार व्यक्तियों की सेवाएं ऐसी आयु पर प्राप्त कर सके जो सम्बन्धित सेवा/पद के लिए सार्वाधिक उपयुक्त हो ।

पांचवीं तथा छटी योजना के दौरान विद्युत् उत्पादन

266. **श्री धर्म सिंह भाई पटेल :** क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश मे पांचवीं पंचवर्षीय योजना के अन्त तक राज्यवार, कुल कितने मेगावाट विद्युत उत्पादन का अनुमान था ;

(ख) इसमें से पांचवीं पंचवर्षीय योजना में विद्युत् का कितना उत्पादन हुआ ; और

(ग) क्या छटी योजना के लिए विद्युत् उत्पादन का कोई राज्यवार लक्ष्य निर्धारित किया गया है और यदि हां, तो उसका ब्यौरा क्या है ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) और (ख) पांचवीं पंचवर्षीय योजना में 1974-75 से 1978-79 की अवधि के दौरान देश की प्रतिष्ठापित उत्पादन क्षमता में 12500 मेगावाट की वृद्धि की अभिकल्पना की गई थी । पांचवीं योजना में 1978-79 के अन्त तक अभिकल्पित प्रतिष्ठापित क्षमता तथा 15-2-1978 की स्थिति के अनुसार प्रतिष्ठापित क्षमता का राज्यवार उल्लेख संलग्न विवरण में किया गया है ।